

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No.116 of 2015 &  
I.A. No. 192 & 202 of 2015**

**Dated: 8<sup>th</sup> January, 2016**

**In the matter of:-**

**Gail (India) Ltd.**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list these matters on **01.04.2016.**

**COURT MASTER**